श्री रामविलास पासवान: यह गंभीर सवाल है, लेकिन मंत्री महोदय बहुत हल्के ढंग से इसे ले रहे हैं।

MR. SPEAKER: Not allowed.

(*Interruptions*)**

MR. SPEAKER: Not at all. Not allowed.

श्री मूलचन्द डागा :

MR. SPEAKER: Even the answer is not allowed.

श्री चन्द्रपाल शैलानी: बंधुआ मजदूर प्रणाली अमानुषिक कार्य है और कानूनन अपराध है। देश के किसी भाग में हो, यह एक लज्जाजनक बात है। जैसे श्री झारखंडे राय ने कहा कि 33 साल के बाद भी यह समस्या हमारे मुल्क में है... मैं आपकी मार्फत मंत्री महोदय से यह जानना चाहता हूं कि जो लोग इन्सानों को बंधक बना कर रखते हैं, उनसे जबरन काम लेते हैं और उनके बदले उनको रुपया-पैसा नहीं देते हैं, उनकी इज्जत और अस्मत के साथ खेलते हैं, जो लोग इस तरह के अपराध करते हैं, उनके विरुद्ध अब तक क्या कानूनी कार्यवाही की गई है और अब तक कितने लोगों को सजा दी गई है।

अध्यक्ष महोदय: माननीय सदस्य ने शायद सुना नहीं है। मिनिस्टर साहब ने कहा है कि इसके लिए सेपरेट नोटिस दीजिए ही—**वांट्स फ्रेश नोटिस**। आप दूसरा नोटिस दीजिए।

श्री भागवत झा आजाद: अध्यक्ष महोदय, जितना महत्वपूर्ण यह कार्यक्रम है, उसीके अनुसार 25 करोड़ रुपये की राशि भी रखी गई है और उसीके अनुसार केन्द्रीय सरकार ने पत्र और परिपत्र भी लिखे हैं। इसके बावजूद राज्य सरकारों ने अब तक एक बार सिर्फ 83 लाख रुपये और एक बार 53 लाख रुपये ही क्यों लिये हैं? क्या बंधुआ लेबर की प्रथा समाप्त हो गई है, या क्या इस प्रथा को समाप्त करने में निहित स्वार्थ रुकावट डाल रहे हैं? आखिर कारण क्या है कि केन्द्रीय सरकार के इतने परिश्रम और उसके द्वारा इतनी राशि देने के बावजूद राज्य सरकारें कदम नहीं उठा रही हैं? इस प्रथा को हटाया क्यों नहीं जा रहा है?

श्री टी. अंजय्या: 20 पायंट प्रोग्राम में यह प्रोग्राम लिया गया था। लेकिन जनता सरकार ने इसमें कोई दिलचस्पी नहीं ली और बांडिड लेबर के एबालिशन में कोई सहयोग नहीं दिया, जिसकी वजह से इस प्रोग्राम का जैसा इम्प्लीमेंटेशन होना चाहिए था, वैसा नहीं हुआ। लेकिन इसका मतलब यह नहीं है कि हम इस प्रोग्राम का इम्पलीमेंटेशन करते हुए गांव-गांव में झगड़े पैदा करें। हम उन लोगों को रीहैबिलिटेट करने के लिए पूरी कोशिश करेंगे। जनता गवर्नमेंट ने इस बारे में कुछ नहीं किया।

Deaths due to T.B.

*271. DR. SARADISH ROY: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware that 6 lakh people die of T.B. a year in our country; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir, it is so estimated.

(b) The State Government have set up a larger number of T. B. Hospitals/Clinics for the detention and treatment of T. B. cases. In addition, a National T. B. Control Programme to combat the problem of T.B. with the overall objective of reducing the morbidity and mortality due to T. B. has also been in operation for the last many years. Under this programme, District T. B. Centres run by the State Governments, are being equipped with the radiographic equipment to enable them to undertake detection of T. B. cases. The programme

**Not recorded.

also envisages supply of anti-T. B. drugs to the T. B. Clinics run by the State Governments and the voluntary organisations. B.C.G. vaccination is also being given to infants/children as a part of M.C.H. programme.

DR. SARADISH ROY: In spite of the fact that this programme is being implemented for the last few years, the incidence of death due to T. B. is on the increase. What steps have been taken to hospitalise those cases which are infective and are spreading the disease? How much aid is given by the Central Government to the State Governments during the last few years for making hospital arrangement for these infective patients?

SHRI NIHAR RANJAN LASKAR: This is essentially a State programme and the Central Government is giving aid to the various State Governments in various ways. During the current year, 1980-81, we have provided Rs. 1.83 crores to different State Governments under various schemes so that they can combat this incidence in their own States.

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Work by I.C.A.R. on Oilseed Productivity

*203. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the ICAR has not done any commendable work to improve oilseeds productivity:

(b) if so, the details of the work so far done by the ICAR in this field and with what results;

(c) whether ICAR has any plan to take up this research and do something to improve the productivity; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) No, Sir.

(b) A statement with regard to the work so far done by the I.C.A.R. with results is placed on the Table of the Lok Sabha.

(c) Yes, Sir.

(d) A statement is placed on the Table of the Lok Sabha.

Statement

(b)

Oilseeds covered a total area of 16 million hectares in 1978 with a total production of 9.6 million tonnes. The following table indicates the area and production from 1949-50 to 1978-79:—

	1949-50	1960-61	1970-71	1978-79
Area	10·071	13·770	14·00	16·00+
Production	5·22	6·982	9·3	9·60@

+Area in million hectares.

@Production in million tonnes.